CENTRAL ELECTRICITY REGULATORY COMMISSION 4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001 Ph: 23753942 Fax-23753923

Petition No. 32/TT/2013

Date: 26.9.2014

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of Transmission Tariff for Northern Regional Transmission

Strengthening Scheme in NR for Tariff block 2009-2014

Sir,

Please refer to your petition mentioned above. In this connection, I request you to furnish the following information on affidavit, with advance copy to respondents/ beneficiaries, latest by 15.10.2014:-

- a) Status of commissioning of Assets- 3, 4 & 5 with DOCO letters and reasons for delay in commissioning of assets with documentary proof;
- b) Details of forest clearance (if any) i.e. when the petitioner approached the forest authorities for clearance and when the clearance was issued (stage-wise);
- c) Details of land acquisition i.e. when the petitioner applied for land and when it was handed over to the petitioner;
- d) How much time the petitioner gave to the contractor for execution of the project and whether the contractor completed the project on time?
- e) How much time the petitioner took to place the order?
- f) Revised Tariff Form-5B of concerned assets as per change in DOCO;
- g) Benchmark cost data;
- h) Explanations for overestimation of cost of items in Form 5B;
- i) The quantum and scope of works involved under the "Misc. Civil Works" in respect of all the five assets;

j) Explanation for higher award cost in respect of following items:

a. Asset-1:

- i. Control room & Office building including HVAC (+17.29 lakh)
- ii. Misc. Common Equipment (DG+FF etc.)....(+4.38 lakh)

b. Asset-2:

- i. Conductor (+355.03 lakh)
- ii. Hardware Fittings (+70.78 lakh)
- iii. Conductor & Earth Wire Accessories (+55.76 lakh)
- iv. Erection, Stringing & Civil Works including foundation (+103.62 lakh)
- v. Total Preliminary Works & Land (+1256 lakh)
- vi. Roads and drainage (+179.72 lakh)
- vii. Structure for switchyard (+194.91 lakh)
- viii. Misc. Civil Works (+389 lakh)
- ix. Control, Relay & Protection Panel (+67.57 lakh)

c. Asset-3:

- i. Outdoor Lighting (+10.49 lakh)
- ii. Misc. Civil Works (+28.35 lakh)
- iii. Roads and drainage (+15.13 lakh)
- iv. Boundary Wall & fencing (+16.00 lakh)

d. Asset-4 & 5:

- i. Control room & Office building including HVAC (+17.29 lakh)
- ii. Roads and drainage (+40.17 lakh)
- iii. Boundary Wall & fencing (+20.00 lakh)
- iv. Misc. Civil Works (+77.49 lakh)
- v. Outdoor Lighting (+13.12 lakh)

Yours faithfully,

Sd/-

(Dr. P.K. Sinha) A C (Legal)